

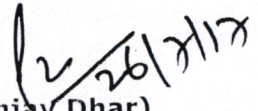
**HIGH COURT OF JAMMU AND KASHMIR  
(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)  
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**O R D E R**

No: 563 Dated: 26-7-2017

Shri Vinod Kumar, Sub-Judge(LRP), High Court Wing, Jammu is posted as Chief Judicial Magistrate, Sopore with immediate effect as a stop gap arrangement during the leave period (w.e.f. 24-07-2017 to 17-08-2017) of Mrs. Masrat Roohi, Chief Judicial Magistrate, Sopore.

**By Order.**

  
(Sanjay Dhar)  
Registrar General

No: 15195-202/98 Dated: 26-7-2017

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Administrative Judge District, Baramulla.

....for information of His Lordship.

3. Registrar Judicial, High Court Wing, Jammu for information and with the request to relieve the officer with immediate effect.
4. Principal District & Sessions Judge, Srinagar/Baramulla.
5. Mrs. Masrat Roohi, Chief Judicial Magistrate, Sopore.

....for information and n/a.

8. Shri Vinod Kumar, Sub-Judge(LRP) High Court Wing, Jammu for information and immediate compliance

  
Registrar General